

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) CP(IB) 20 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

Name of the Company: Chhotulal Rawa BhagwAT
V/s
Shree Maheshwar Hydrel Power
CorporATion Ltd

Section 9 IBC of 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Kunal P Vaishnav, advocate, appeared on behalf of Petitioner.

The other related matter of the same Corporate Debtor is already heard partly, hence this matter is also adjourned for hearing on 30.04.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL

Dated this the 25th day of March, 2021

Manori
MANORAMA KUMARI
MEMBER JUDICIAL